

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6092
ANSWERED ON:03.05.2013
SALE OF EXPIRED PRODUCTS
Rana Shri Jagdish Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that certain imported food products are being sold even after their date of expiry in various parts of the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) the action taken against the persons responsible for it, State/UT-wise; and
- (d) the preventive measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

- (a) No such case has been reported to FSSI.
- (b) & (c) In view of (a) above, question do not arise.
- (d) At the port of entry, all imported food articles are subjected to verification of remaining valid shelf life of the food product as per DGFT Notification No.22(RE-2001)/19912002, dated 30.7.2001. If the food article does not meet this requirement, it is rejected.